

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 2812
ANSWERED ON 18/08/2025

BUDGETARY GRANT UNDER JAL JEEWAN MISSION

2812 SHRI NARAIN DASS GUPTA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that more than ₹6,000 crores of rupees of capital allocation is skewed towards urban mega projects while smaller cities, where 60 per cent of untreated water originates, are left behind, if so, the reasons therefor;
- (b) the details of total budgetary grant earmarked and ratio spent in different States under the Jal Jeevan Mission during the last three years, State-wise;
- (c) the reasons for the low or unutilized amount under this Mission, details thereof; and
- (d) steps taken by Government for even distribution of capital allocation under this Mission all over the country, details thereof?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) to (d) Since August 2019, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of potable water to every rural household of the country through functional tap water connection.

At the time of announcement of Jal Jeevan Mission, 3.23 Crore (17%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 14.08.2025, more than 12.45 Crore additional rural households have been provided with tap water connections. Thus, as on 14.08.2025, out of 19.36 Crore rural households, around 15.69 Crore (81%) households are reported to have tap water supply in their homes.

Drinking Water being a State subject, it is States, who plan, design, approve and implement drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. As per Operational Guidelines for the implementation of the Mission, the State/ UT-wise allocation is decided as per approved allocation criteria based on weightage of key parameters viz. Rural Population (30%), Rural SC and ST population (10%), States under Desert Development Programme (DDP), Drought Prone Area Programme (DPAP), special category Hill States in terms of rural areas (30%), population residing in habitations affected by chemical contaminants (10%) and balance individual household connections (20%). Further, the fund sharing pattern between Centre and States/ UTs under Jal Jeevan Mission, being a centrally sponsored programme, is 100% for Union Territories

without legislature, 90:10 for North Eastern & Himalayan States and UTs with legislature and 50:50 for rest of the States. Moreover, under Support and Water Quality Monitoring System (WQMS) activities the funding pattern is 100% for Union Territories, 90:10 for Himalayan & North Eastern States and 60:40 for other States.

The initial estimated outlay of the Mission was Rs. 3.60 lakh Crore, out of which Central share was Rs. 2.08 lakh Crore. Almost entire Central share approved by the Cabinet has been utilized. State/ UT-wise and year-wise details of fund allocation, drawn and utilization reported under JJM for last six years i.e. till 2024-25 are at **Annex-I**.

A number of steps have been taken to plan and implement JJM in the whole country, with speed, *inter alia*, including joint discussions and finalization of saturation plans and annual action plans (AAP) of States/ UTs, regular review of implementation, workshops/ conferences/ webinars for capacity building, training, knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. A detailed Operational Guideline for the implementation of JJM; Margdarshika for Gram Panchayats & VWSCs to provide safe drinking water in rural households and Guidelines on a special campaign to provide piped water supply in anganwadi centres, ashramshalas and schools have been shared with States/ UTs to facilitate effective planning and implementation of Jal Jeevan Mission. For online monitoring, JJM–Integrated Management Information System (IMIS) and JJM–Dashboard has been put in place. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).

Further, works related to Water supply relating to urban areas are being looked after by Ministry of Housing and Urban Affairs and it has informed that Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme has been launched on 01 October 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks are other components of the Mission. Under AMRUT 2.0, States/ Union Territories (UTs) have been empowered to select appraise, propose and implement projects.

The total central assistance was allocated to the States/ UT's at the beginning of the mission for the entire mission period and not on yearly basis. The total Central allocation for the projects under AMRUT 2.0 is Rs. 66,750 Crore, which has been allocated to the States/UTs giving weightage to urban population (Census-2011) and area of States/UTs in the ratio 90:10. Funds are released/ sanctioned to States/UTs based on the physical and financial progress of the projects and mission guidelines. An amount of Rs. 16,798.73 Cr. has been released/ sanctioned for the projects under AMRUT 2.0 so far. State-wise allocation of CA and funds released/ sanctioned under AMRUT 2.0 are at **Annex-II**.

JJM: Financial Progress 2019-20

Rs. in Crore

S. No.	State/ UT	Central share					State Expenditure
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1	A&N Islands	-	1.78	0.50	0.50	NR	-
2	Andhra Pr.	25.74	372.64	372.64	398.38	121.62	60.59
3	Arunachal Pr.	6.22	132.55	177.47	183.69	127.68	13.05
4	Assam	359.35	694.95	442.36	801.71	358.87	29.01
5	Bihar	313.16	787.31	417.35	730.51	473.33	150.34
6	Chhattisgarh	31.58	208.04	65.82	97.40	39.23	38.52
7	Goa	-	7.57	3.08	3.08	3.08	6.17
8	Gujarat	-	390.31	390.31	390.31	384.61	394.74
9	Haryana	10.13	149.95	149.95	160.08	69.29	73.80
10	Himachal Pr.	-	148.67	205.83	205.83	197.41	15.46
11	J & K	27.14	322.03	322.03	349.17	200.25	24.01
12	Jharkhand	75.79	267.69	291.19	366.98	114.89	120.78
13	Karnataka	26.61	546.06	546.06	572.67	491.01	298.70
14	Kerala	2.58	248.76	101.29	103.87	62.69	57.23
15	Ladakh	8.10	166.65	67.86	75.96	NR	0.61
16	Madhya Pr.	1.26	571.60	571.60	572.86	326.65	288.75
17	Maharashtra	248.12	847.97	345.28	593.40	308.04	431.79
18	Manipur	-	67.69	91.17	91.17	28.20	6.60
19	Meghalaya	0.80	86.02	43.01	43.81	26.35	0.77
20	Mizoram	0.14	39.87	68.05	68.19	37.41	1.81
21	Nagaland	-	56.49	56.49	56.49	23.54	4.67
22	Odisha	0.78	364.74	364.74	365.52	260.46	241.12
23	Puducherry	1.27	2.50	ND	1.27	0.97	NR
24	Punjab	102.91	227.46	227.46	330.37	73.27	78.20
25	Rajasthan	313.67	1,301.71	1,301.71	1,615.38	620.31	702.35
26	Sikkim	0.84	15.41	26.15	26.99	14.71	1.48
27	Tamil Nadu	1.49	373.87	373.10	374.59	114.58	99.14
28	Telangana	4.48	259.14	105.52	110.00	88.33	72.89
29	Tripura	48.94	107.64	145.37	194.31	59.45	6.48
30	Uttar Pr.	58.33	1,206.28	1,513.14	1,571.47	638.22	379.17
31	Uttarakhand	6.12	170.53	170.53	176.65	110.04	23.02
32	West Bengal	760.82	995.33	994.75	1,755.57	609.00	469.54
Total		2,436.37	11,139.21	9,951.81	12,388.18	5,983.49	4,090.79

DNH & DD and Lakshadweep does not avail fund ND: Not Drawn NR: Not Reported Source: JJM-IMIS

JJM: Financial Progress 2020-21

Rs. in Crore

S. No.	State/ UT	Central share					State Expenditure
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1	A&N Islands	0.50	2.93	1.46	1.96	1.45	-
2	Andhra Pr.	276.76	790.48	297.62	574.38	419.30	181.31
3	Arunachal Pr.	56.02	254.85	344.85	400.87	392.43	47.15
4	Assam	452.45	1,608.51	551.77	1,004.22	880.44	91.08
5	Bihar	257.18	1,839.16	353.60	610.78	551.82	374.42
6	Chhattisgarh	58.17	445.52	334.14	392.31	223.77	221.04
7	Goa	-	12.41	6.20	6.20	2.99	13.49
8	Gujarat	5.70	883.08	983.08	988.78	838.50	883.43
9	Haryana	90.80	289.52	72.38	163.18	130.67	120.09
10	Himachal Pr.	8.42	326.20	547.48	555.90	329.01	42.25
11	J & K	148.92	681.77	53.72	202.64	88.69	5.17
12	Jharkhand	268.08	572.24	143.06	411.14	286.62	177.73
13	Karnataka	81.65	1,189.40	446.36	528.01	349.62	428.26
14	Kerala	41.18	404.24	303.18	344.36	304.29	311.25
15	Ladakh	75.96	352.09	ND	75.96	9.43	NR
16	Madhya Pr.	246.21	1,280.13	960.09	1,206.30	1,014.70	876.84
17	Maharashtra	285.35	1,828.92	457.23	742.58	473.59	324.56
18	Manipur	62.96	131.80	141.80	204.76	189.14	18.52
19	Meghalaya	17.46	174.92	184.92	202.38	188.30	20.44
20	Mizoram	30.77	79.30	104.30	135.07	107.90	10.13
21	Nagaland	34.90	114.09	85.57	120.47	91.95	10.00
22	Odisha	105.07	812.15	609.11	714.18	686.41	671.98
23	Puducherry	0.30	4.64	1.06	1.36	0.20	1.00
24	Punjab	257.10	362.79	ND	257.10	146.74	152.77
25	Rajasthan	995.07	2,522.03	630.51	1,625.58	762.04	815.90
26	Sikkim	12.30	31.36	39.36	51.66	43.43	3.75
27	Tamil Nadu	264.09	921.99	690.36	954.45	576.87	399.57
28	Telangana	31.10	412.19	82.71	113.81	61.17	133.98
29	Tripura	136.46	156.61	117.46	253.92	195.00	22.26
30	Uttar Pr.	933.25	2,570.94	1,295.47	2,228.72	1,774.65	885.89
31	Uttarakhand	66.60	362.58	271.93	338.53	227.32	20.02
32	West Bengal	1,146.58	1,614.18	807.08	1,953.66	1,196.07	641.17
Total		6,447.36	23,033.02	10,917.86	17,365.22	12,544.51	7,905.45

DNH & DD and Lakshadweep does not avail fund **ND:** Not Drawn **NR:** Not Reported **Source:** JJM-IMIS

JJM: Financial Progress 2021-22

Rs. in Crore

S. No.	State/ UT	Central share					State Expenditure
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1	A&N Islands	0.52	8.26	2.06	2.58	1.95	-
2	Andhra Pr.	155.09	3,182.88	791.06	946.15	234.02	233.84
3	Arunachal Pr.	8.43	1,013.53	1,555.53	1,563.96	1,113.37	117.99
4	Assam	123.78	5,601.16	4,200.87	4,324.65	2,505.42	312.89
5	Bihar	58.95	6,608.25	ND	58.95	4.00	336.79
6	Chhattisgarh	168.54	1,908.96	477.24	645.78	498.69	488.63
7	Goa	3.21	45.53	22.77	25.98	14.03	17.98
8	Gujarat	150.28	3,410.61	2,557.96	2,708.24	2,124.85	2,226.25
9	Haryana	32.51	1,119.95	559.98	592.49	433.78	430.31
10	Himachal Pr.	226.89	1,262.78	2,012.78	2,239.67	1,420.78	149.71
11	J & K	113.96	2,747.17	604.18	718.14	112.43	8.31
12	Jharkhand	124.51	2,479.88	512.22	636.73	437.21	510.99
13	Karnataka	178.39	5,008.80	2,504.40	2,682.79	1,418.68	1,567.62
14	Kerala	40.07	1,804.59	1,353.44	1,393.51	957.44	1,059.57
15	Ladakh	66.52	1,429.96	340.68	407.20	144.96	NR
16	Madhya Pr.	191.61	5,116.79	3,837.59	4,029.20	2,262.78	2,479.33
17	Maharashtra	268.99	7,064.41	1,666.64	1,935.63	377.98	477.98
18	Manipur	15.62	481.19	601.19	616.81	474.78	52.80
19	Meghalaya	14.18	678.39	1,078.39	1,092.57	672.05	76.55
20	Mizoram	27.17	303.89	303.89	331.06	250.98	32.31
21	Nagaland	28.52	444.81	333.61	362.13	345.14	27.88
22	Odisha	27.77	3,323.42	2,492.56	2,520.33	1,305.79	1,288.36
23	Puducherry	1.18	30.22	7.47	8.65	2.32	0.10
24	Punjab	110.36	1,656.39	402.24	512.60	247.83	265.70
25	Rajasthan	863.53	10,180.50	2,345.08	3,208.61	1,919.83	1,693.61
26	Sikkim	8.23	124.79	194.79	203.02	90.12	11.57
27	Tamil Nadu	377.58	3,691.21	614.35	991.93	457.63	496.16
28	Telangana	55.15	1,653.09	ND	55.15	17.70	68.88
29	Tripura	61.51	614.09	714.09	775.60	599.82	65.13
30	Uttar Pr.	454.07	10,870.50	5,435.25	5,889.32	2,728.48	2,935.18
31	Uttarakhand	111.22	1,443.80	1,082.85	1,194.07	603.31	67.99
32	West Bengal	757.58	6,998.97	1,404.61	2,162.19	1,547.52	725.77
Total		4,825.92	92,308.77	40,009.77	44,835.69	25,325.67	18,226.18

DNH & DD and Lakshadweep does not avail fund **ND:** Not Drawn **NR:** Not Reported **Source:** JJM-IMIS

JJM: Financial Progress 2022-23

Rs. in Crore

S. No.	State/ UT	Central share					State Expenditure
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1	A&N Islands	0.63	9.15	2.16	2.79	0.60	-
2	Andhra Pr.	712.13	3,458.20	ND	712.13	304.71	98.38
3	Arunachal Pr.	450.59	1,116.35	1,116.35	1,566.94	1,256.17	181.27
4	Assam	1,819.22	6,117.61	4,588.21	6,407.43	3,959.95	442.75
5	Bihar	54.95	4,766.90	ND	54.95	NR	66.19
6	Chhattisgarh	147.09	2,223.98	2,223.98	2,371.07	2,096.70	2,079.12
7	Goa	11.95	49.98	ND	11.95	11.04	20.14
8	Gujarat	583.39	3,590.16	3,590.16	4,173.55	3,084.89	3,272.38
9	Haryana	158.71	1,157.44	463.00	621.71	519.77	447.46
10	Himachal Pr.	818.89	1,344.94	1,344.94	2,163.83	1,615.65	182.41
11	J & K	605.71	3,039.11	1,439.50	2,045.21	1,141.38	153.69
12	Jharkhand	199.52	2,825.52	2,119.14	2,318.66	1,789.85	1,593.00
13	Karnataka	1,264.11	5,451.85	2,725.93	3,990.04	2,807.73	3,240.51
14	Kerala	436.08	2,206.54	2,206.54	2,642.62	1,741.93	1,741.68
15	Ladakh	262.25	1,555.77	382.76	645.01	364.34	-
16	Lakshadweep	-	36.99	9.25	9.25	NR	-
17	Madhya Pr.	1,766.42	5,641.02	2,820.51	4,586.93	3,526.87	3,516.37
18	Maharashtra	1,557.65	7,831.25	3,915.62	5,473.27	3,109.53	2,972.21
19	Manipur	142.03	512.05	256.03	398.06	233.64	26.03
20	Meghalaya	420.52	747.76	1,047.00	1,467.52	1,098.48	122.85
21	Mizoram	80.08	333.91	448.58	528.66	407.40	45.74
22	Nagaland	17.00	484.28	484.28	501.28	481.71	52.71
23	Odisha	1,214.54	3,608.62	1,768.73	2,983.27	2,166.00	2,149.50
24	Puducherry	6.34	17.83	ND	6.34	0.94	0.22
25	Punjab	264.78	2,403.46	ND	264.78	264.80	210.69
26	Rajasthan	1,288.79	13,328.60	6,081.80	7,370.59	3,937.70	4,123.31
27	Sikkim	112.90	136.17	188.92	301.82	222.53	20.63
28	Tamil Nadu	534.30	4,015.00	872.96	1,407.26	593.71	664.36
29	Telangana	37.44	1,657.56	ND	37.44	11.39	13.52
30	Tripura	175.78	666.97	849.91	1,025.69	798.67	82.64
31	Uttar Pr.	3,160.84	12,662.05	9,496.54	12,657.38	9,650.07	9,259.84
32	Uttarakhand	590.75	1,612.50	1,209.38	1,800.13	1,515.93	163.93
33	West Bengal	614.67	6,180.25	3,090.12	3,704.79	1,953.73	3,204.21
Total		19,510.05	100,789.77	54,742.30	74,252.35	50,667.81	40,147.74

DNH & DD does not avail fund **ND:** Not Drawn

NR: Not Reported

Source: JJM-IMIS

JJM: Financial Progress 2023-24

Rs. in Crore

S. No.	State/ UT	Central share					State Expenditure
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1	A&N Islands	2.20	7.52	3.76	5.96	4.67	-
2	Andhra Pr.	407.42	6,530.49	793.57	1,200.99	861.11	939.08
3	Arunachal Pr.	310.77	1,057.11	771.21	1,081.98	1,056.97	137.98
4	Assam	2,447.48	10,351.68	6,204.00	8,651.48	7,870.90	866.11
5	Bihar	54.95	-	ND	54.95	NR	NR
6	Chhattisgarh	274.38	4,485.60	2,885.56	3,159.94	2,638.91	2,627.12
7	Goa	0.92	11.25	11.25	12.17	11.76	11.25
8	Gujarat	1,088.66	2,982.85	2,237.14	3,325.80	2,377.83	2,676.40
9	Haryana	101.93	1,053.44	526.72	628.65	589.79	687.56
10	Himachal Pr.	548.18	379.67	402.34	950.52	859.96	98.38
11	J & K	903.84	9,611.31	3,267.12	4,170.96	3,510.26	364.69
12	Jharkhand	528.81	4,722.76	2,875.35	3,404.16	3,140.70	3,291.53
13	Karnataka	1,182.31	12,623.37	4,966.62	6,148.93	5,266.73	6,106.09
14	Kerala	900.69	1,342.36	671.18	1,571.87	1,465.41	1,448.53
15	Ladakh	280.66	477.11	131.07	411.73	346.73	-
16	Lakshadweep	9.25	39.63	19.82	29.07	NR	-
17	Madhya Pr.	1,060.06	10,297.86	5,419.90	6,479.96	6,388.57	6,390.54
18	Maharashtra	2,363.74	21,465.88	7,444.26	9,808.00	8,208.53	8,371.34
19	Manipur	164.42	110.54	ND	164.42	119.49	18.75
20	Meghalaya	369.04	3,567.25	1,500.00	1,869.04	1,573.51	171.74
21	Mizoram	121.27	425.46	303.10	424.37	416.52	43.77
22	Nagaland	19.57	366.86	314.90	334.47	294.71	44.02
23	Odisha	817.27	2,108.54	2,108.54	2,925.81	2,441.58	2,428.36
24	Puducherry	5.40	15.39	1.00	6.40	6.39	0.62
25	Punjab	-	479.02	119.76	119.76	103.79	166.43
26	Rajasthan	3,432.89	3,019.94	250.00	3,682.89	2,898.54	3,904.64
27	Sikkim	79.29	634.55	251.61	330.90	318.98	29.67
28	Tamil Nadu	813.55	3,615.56	2,617.10	3,430.65	2,617.49	2,612.30
29	Telangana	26.06	-	ND	26.06	NR	NR
30	Tripura	227.01	1,773.40	744.18	971.19	860.09	105.25
31	Uttar Pr.	3,007.30	20,884.45	16,947.00	19,954.30	19,102.47	20,285.30
32	Uttarakhand	284.20	4,689.69	1,890.66	2,174.86	1,942.71	236.81
33	West Bengal	1,751.06	3,806.29	4,206.29	5,957.35	5,004.16	5,155.11
Total		23,584.58	132,936.83	69,885.01	93,469.59	82,299.27	69,219.38

DNH & DD does not avail fund **ND:** Not Drawn

NR: Not Reported

Source: JJM-IMIS

JJM: Financial Progress 2024-25

Rs. in Crore

S. No.	State/ UT	Central share					State Expenditure
		Opening Balance	Fund allocated	Fund drawn	Available fund	Reported utilization	
1	A&N Islands	1.28	2.98	0.45	5.42	0.61	-
2	Andhra Pr.	339.88	2,520.97	70.00	409.88	375.65	597.87
3	Arunachal Pr.	25.02	217.82	108.91	135.75	84.14	4.85
4	Assam	780.58	5,198.78	2,159.63	2,940.21	2,829.16	315.70
5	Bihar	54.95	-	-	54.95	NR	NR
6	Chhattisgarh	521.03	1,277.27	191.59	712.62	489.82	3,008.22
7	Goa	0.40	4.32	0.65	1.05	1.05	6.89
8	Gujarat	947.97	2,420.14	59.00	1,006.97	818.84	2,697.35
9	Haryana	38.86	462.03	-	38.86	23.68	264.80
10	Himachal Pr.	90.56	916.53	137.48	228.04	189.20	19.67
11	J & K	660.69	2,112.86	693.86	1,354.55	1,341.93	135.53
12	Jharkhand	263.46	2,114.22	70.00	333.46	203.56	1,097.60
13	Karnataka	882.20	3,804.41	570.66	1,452.86	764.14	10,078.54
14	Kerala	106.45	1,949.36	974.68	1,081.13	1,081.13	1,403.70
15	Ladakh	65.00	624.78	187.43	252.43	181.04	-
16	Lakshadweep	29.06	0.75	0.56	29.62	3.17	-
17	Madhya Pr.	91.39	4,044.70	2,622.35	2,713.74	2,683.52	10,190.95
18	Maharashtra	1,599.47	5,352.93	1,605.88	3,205.35	2,235.12	3,150.59
19	Manipur	44.93	-	-	44.93	33.57	1.33
20	Meghalaya	295.54	653.60	405.65	702.55	672.62	81.03
21	Mizoram	7.85	45.09	13.52	21.37	18.95	9.62
22	Nagaland	39.75	39.75	19.87	59.62	59.45	6.61
23	Odisha	484.23	2,455.94	368.39	852.62	752.12	2,835.90
24	Puducherry	0.01	12.58	3.77	3.78	3.50	1.84
25	Punjab	15.97	644.54	50.00	65.97	59.16	242.77
26	Rajasthan	784.35	11,061.46	1,659.22	2,446.17	2,212.99	3,171.90
27	Sikkim	11.92	124.50	62.25	74.17	72.94	16.44
28	Tamil Nadu	813.15	2,438.89	731.67	1,544.82	1,333.23	3,343.47
29	Telangana	26.06	-	-	26.06	NR	NR
30	Tripura	111.10	736.75	368.38	479.48	477.98	65.86
31	Uttar Pr.	851.83	12,621.95	6,310.98	7,162.81	7,162.80	12,423.82
32	Uttarakhand	232.51	1,016.80	568.40	800.91	671.59	90.88
33	West Bengal	953.19	5,049.98	2,524.99	3,478.18	3,003.06	4,905.55
Total		11,170.28	69,926.68	22,540.22	33,720.33	29,839.72	60,169.28

DNH & DD does not avail fund

ND: Not Drawn

NR: Not Reported

Source: JJM-IMIS

Annex-II**Annex referred to in Rajya Sabha Unstarred Question No. 2812 answered on 18.08.2025**

State-wise status of funds released and UC received for projects under AMRUT 2.0

Amount in Rs. Crore

S. No.	State/ UT	Committed CA (Projects)	Fund released/ sanctioned
1	A&N Islands	36	5.51
2	Andhra Pradesh	2,948	654.55
3	Arunachal Pradesh	226	29.50
4	Assam	775	205.68
5	Bihar	2,628	410.77
6	Chandigarh	170	83.00
7	Chhattisgarh	1,303	297.52
8	DNH & DD	30	6.00
9	Delhi	2,885	282.66
10	Goa	85	25.76
11	Gujarat	4,512	1,705.47
12	Haryana	1,496	355.14
13	Himachal Pradesh	256	152.67
14	J & K	867	183.60
15	Jharkhand	1,183	162.22
16	Karnataka	4,628	1,534.04
17	Kerala	1,374	330.44
18	Ladakh	128	11.70
19	Lakshadweep	2	0.00
20	Madhya Pradesh	4,065	633.85
21	Maharashtra	9,310	2,590.16
22	Manipur	170	17.05
23	Meghalaya	111	86.77
24	Mizoram	143	40.50
25	Nagaland	176	35.19
26	Odisha	1,373	674.04
27	Puducherry	150	62.04
28	Punjab	1,836	329.69
29	Rajasthan	3,552	695.45
30	Sikkim	40	10.50
31	Tamil Nadu	4,942	2,214.92
32	Telangana	2,789	100.00
33	Tripura	157	104.11
34	Uttar Pradesh	8,161	1,898.68
35	Uttarakhand	585	125.91
36	West Bengal	3,658	745.65
	Total	66,750	16,798.73